

Distribution of surplus land to landless

distribution, State-wise?

487. SHRI T. BALA GOND: will the Minister of AGRICULTURE be pleased to state:

(a) the area of surplus land under the ceiling laws distributed during the last three years, State-wise and year-wise; and

(b) the surplus land still available for

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANAN POOJARY):

(a) and (b). A statement showing year-wise/ State-wise distribution of surplus land during past three years, area available for distribution and number of beneficiaries of this programme till March, 1989 is given below.

STATEMENT

Sl. No.	States/UTs	Area of surplus land distributed (in acres)			Surplus land available for distribution as on March, 1989 (in Acres)
		1986-87	1987-88	1988-89	
1	2	3	4	5	6
1.	Andhra Pradesh	11579	24131	23178	115837
2.	Assam	9874	5074	961	37678
3.	Bihar	12204	16185	15098	8786
4.	Gujarat	6344	3477	2739	30873*
5.	Haryana	1264	Nil	552	402
6.	Himachal Pradesh	Nil	Nil	Nil	125396@
7.	Jammu & Kashmir	Nil	Nil	Nil	6000€
8.	Karnataka	1572	Nil	4693	986
9.	Kerala	840	1228	1149	5194
10.	Madhya Pradesh	2533	5509	18725	28915

Sl. No.	States/UTs	Area of surplus land distributed (in areas)				Surplus land available for distribution as on March, 1989 (in Acres)
		1986-87	1987-88	1988-89		
1	2	3	4	5	6	
11.	Maharashtra	6607	10103	10809	1332	
12.	Manipur	323	51	Nil	15	
13.	Orissa	4587	2353	1811	352	
14.	Punjab	1483	735	396	24	
15.	Rajashtan	7636	1820	20160	42267@@	
16.	Tamil Nadu	2119	2683	3018	1789	
17.	Tripura	Nil	42	Nil	7	
18.	Uttar Pradesh	4508	4083	6408	1597	
19.	West Bengal	16262	4284	24405	70808	
UNION TERRITORIES						
20.	D & N Haveli	764	381	356	Nil	

Sl. No.	States/UTs	Area of surplus land distributed (in acres)			1988-89	Surplus land available for distribution as on March, 1989 (in Acres)
		1986-87	1987-88	1988-89		
1	2	3	4	5	6	
21.	Delhi	18	24	Nil	££68	
22.	Pondicherry	Nil	35	Nil	248	
	All India	90517	82198	134458	478574	

* = State Government of Gujarat have informed that this area is kept reserved for rehabilitation of oustees of Narmada Project. this Department has not agreed to it.

@ = State Government of Himachal Pradesh have informed that this area is situated in in-accessible areas hence not available for distribution. This Department have not yet accepted this contention.

£ = Clear picture does not emerged from the reports of the State Government of Jammu & Kashmir.

@@ = State Government of Rajasthan do not propose to distribute an area of 35954 acres situated in Rajasthan Canal Project Ph. II till finalisation of checks and availability of irrigation facility. this Department have not accepted this contention.

\$ = State Government of West Bengal have informed that the land has been transferred to Panchayats. This Department have not agreed to this arrangement.

££ = Ministry of Programme Implementation have exempted U. T. of Delhi for fixig targets for the years 1988-89 & 1989-90.